

# GOVERNMENT OF WEST BENGAL

## LAW DEPARTMENT

### Legislative

## West Bengal Act I of 1998

### THE WEST BENGAL APPROPRIATION ACT, 1998.

*[Passed by the West Bengal Legislature.]*

*[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 31st March, 1998.]*

*[31st March, 1998.]*

*An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1998.*

WHEREAS it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1998;

It is hereby enacted in the Forty-ninth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation Act, 1998.
2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees nine hundred twenty-five crores eighty-three lakhs thirty-seven thousand four hundred sixty-one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1998, in respect of the services and purposes specified in column 2 of the Schedule.
3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1998.

Short title.

Issue of Rs. 925,83,37,461 out of the Consolidated Fund of West Bengal for the year 1997-98.

Appropriation.

(Schedule.)

SCHEDULE.

(See sections 2 and 3).

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>A—General Services</b>			
	<b>(a) Organs of State</b>			
1	2011—State Legislature . . .	46,35,000	..	46,35,000
Serial 2	2012—Governor ..	..	23,69,000	23,69,000
3	2013—Council of Ministers ..	47,50,000	..	47,50,000
4	2014—Administration of Justice ..	6,52,85,000	2,25,09,000	8,77,94,000
5	2015—Elections ..	43,39,98,000	..	43,39,98,000
	<b>(b) Fiscal Services</b>			
	<b>(i) Collection of Taxes on Income and Expenditure</b>			
6	2020—Collection of Taxes on Income and Expenditure. . .	53,50,000	..	53,50,000
	<b>(ii) Collection of Taxes on Property and Capital Transactions</b>			
7.	2029—Land Revenue ..	1,56,04,000	10,850	1,56,14,850
	<b>REVENUE ACCOUNT</b>			
	<b>A—General Services</b>			
	<b>(b) Fiscal Services</b>			
	<b>(ii) Collection of Taxes on Property and Capital Transactions</b>			
8	2030—Stamps and Registration ..	1,25,70,000	..	1,25,70,000.
9	2035—Collection of Other Taxes on Property and Capital Transactions. . .	2,80,000	..	2,80,000

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(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>(iii) Collection of Taxes on Commodities and Services</b>			
10	2039—State Excise ..	1,89,00,000	..	1,89,00,000
11	2040—Taxes on Sales, Trade etc. ..	3,42,90,000	..	3,42,90,000
12	2041—Taxes on Vehicles ..	38,15,000	..	38,15,000
13	2045—Other Taxes and Duties on Commodities and Services. ..	10,48,86,000	..	10,48,86,000
	<b>(iv) Other Fiscal Services</b>			
14	2047—Other Fiscal Services ..	23,00,000	..	23,00,000
	<b>(c) Interest Payment and Servicing of Debt</b>			
16	2049—Interest Payments ..	2,00,000	38,04,57,000	38,06,57,000
	<b>(d) Administrative Services</b>			
Serial 17	2051—Public Service Commission ..	..	40,25,000	40,25,000
18	2052—Secretariat—General Services ..	2,97,00,000	12,00,000	3,09,00,000
19	2053—District Administration ..	63,40,000	..	63,40,000
20	2054—Treasury and Accounts Administration. ..	11,27,88,000	..	11,27,88,000
21	2055—Police ..	70,38,36,000	4,33,218	70,42,69,218
22	2056—Jails ..	2,57,00,000	25,000	2,57,25,000
24	2058—Stationery and Printing ..	92,81,000	..	92,81,000
	2059—Public Works ..	7,83,15,000	..	7,83,15,000
	<b>(Public Works under Functional Heads)</b>			
25	<b>B—Social Services</b>			
	<b>(c) Water Supply, Sanitation, Housing and Urban Development</b>			
	2216—Housing (Buildings) ..	1,03,55,000	..	1,03,55,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
25	(j) General Economic Services			
	Capital Expenditure Outside the Revenue Account			
	A—Capital Account of General Services			
	4059—Capital Outlay on Public Works	..	22,14,341	22,14,341
	Capital Outlay on Public Works under Functional Heads			
	B—Capital Account of Social Services			
	(a) Education, Sports, Art and Culture			
	4202—Capital Outlay on Education, Sports, Art and Culture. ..	..	1,79,800	1,79,800
	(b) Health and Family Welfare			
	4210—Capital Outlay on Medical and Public Health (Excluding Public Health) (Buildings). ..	..	1,95,025	1,95,025
	Total ..	8,86,70,000	25,89,166	9,12,59,166
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
26	2070—Other Administrative Services (Fire Protection and Control). ..	1,39,50,000	..	1,39,50,000
27	2070—Other Administrative Services (Excluding Fire Protection and Control). ..	3,60,51,000	28,664	3,60,79,664

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(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>A—General Services</b>			
	<b>(e) Pension and Miscellaneous General Services</b>			
28	2071—Pension and Other Retirement Benefits. . .	31,70,80,000	..	31,70,80,000
29	2075—Miscellaneous General Services	73,84,000	..	73,84,000
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	<b>(a) Education, Sports, Art and Culture</b>			
30	2202—General Education . .	177,42,60,000	3,39,747	177,45,99,747
	2203—Technical Education . .	1,13,93,000	..	1,13,93,000
	2205—Art and Culture . .	58,44,000	..	58,44,000
	Total . .	179,14,97,000	3,39,747	179,18,36,747
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	<b>(a) Education, Sports, Art and Culture</b>			
31	2204—Sports and Youth Services . .	72,32,000	..	72,32,000
	<b>(b) Health and Family Welfare</b>			
32	2210—Medical and Public Health (Excluding Public Health). . .	..	3,75,83,019	3,75,83,019
33	2210—Medical and Public Health (Public Health). . .	12,28,78,000	50,000	12,29,28,000
34	2211—Family Welfare . .	4,90,52,000	..	4,90,52,000
	<b>(c) Water Supply, Sanitation, Housing and Urban Development</b>			
35	2215—Water Supply and Sanitation (Excluding Prevention of Air and Water Pollution). . .	9,14,60,000	..	9,14,60,000



(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	(c) Water Supply, Sanitation, Housing and Urban Development			
36	2216—Housing ..	33,53,000	..	33,53,000
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	(c) Water Supply, Sanitation, Housing and Urban Development			
	2217—Urban Development ..	51,69,00,000	..	51,69,00,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>B—Capital Account of Social Services</b>			
37	(c) Water Supply, Sanitation, Housing and Urban Development			
	<b>F—Loans and Advances</b>			
	6217—Loans for Urban Development ..	1,50,00,000	..	1,50,00,000
	<b>Total ..</b>	<b>53,19,00,000</b>	<b>..</b>	<b>53,19,00,000</b>
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	(f) Labour and Labour Welfare			
39	2230—Labour and Employment ..	4,19,40,000	..	4,19,40,000
	(g) Social Welfare and Nutrition			
40	2235—Social Security and Welfare (Rehabilitation). ..	1,79,01,000	7,99,99,124	9,79,00,124

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*(Schedule.)*

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>B—Capital Account of Social Services</b>			
	<b>(d) Capital Account of Irrigation and Flood Control</b>			
41	4702—Capital Outlay on Minor Irrigation (Tribal Areas Sub-Plan). . .	27,68,000	..	27,68,000
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	<b>(g) Social Welfare and Nutrition</b>			
42	2235—Social Security and Welfare (Social Welfare). . .	30,87,86,000	..	30,87,86,000
43	2236—Nutrition . . .	5,21,000	..	5,21,000
44	2245—Relief on account of Natural Calamities. . .	10,00,000	..	10,00,000
	<b>(h) Others</b>			
45	2251—Secretariat—Social Services . . .	1,17,50,000	..	1,17,50,000
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	<b>(h) Other</b>			
46	2250—Other Social Services . . .	19,60,92,000	..	19,60,92,000
	<b>C—Economic Services</b>			
	<b>(a) Agriculture and Allied Activities</b>			
47	2401—Crop Husbandry (Excluding Horticulture and Vegetable Crops). . .	21,29,000	..	21,29,000
	<b>(a) Agriculture and Allied Activities</b>			
49	2403—Animal Husbandry . . .	3,14,50,000	..	3,14,50,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>B—Economic Services</b>			
	(a) Agriculture and Allied Activities			
50	2404—Dairy Development . .	7,20,12,000	..	7,20,12,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	(a) Capital Account of Agriculture and Allied Activities			
51	4405—Capital Outlay on Fisheries . .	15,40,000	..	15,40,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	(a) Agriculture and Allied Activities			
52	2406—Forestry and Wild Life . .	1,75,20,000	9,50,000	1,84,70,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	(a) Capital Account of Agriculture and Allied Activities			
53	4407—Capital Outlay on Plantations . .	30,00,000	..	30,00,000
	<b>F—Loans and Advances</b>			
	6407—Loans for Plantations . .	10,00,000	..	10,00,000
	Total . .	40,00,000	..	40,00,000



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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(a) Agriculture and Allied Activities</b>			
54	2408—Food, Storage and Warehousing. .	6,38,75,000	..	6,38,75,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(a) Capital Account of Agriculture and Allied Activities</b>			
	4408—Capital Outlay on Food, Storage and Warehousing (Excluding Public Undertakings). .	13,91,60,000	..	13,91,60,000
	<b>Total</b> ..	20,30,35,000	..	20,30,35,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(a) Capital Account of Agriculture and Allied Activities</b>			
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(a) Agriculture and Allied Activities</b>			
58	2435—Other Agricultural Programmes	1,70,000	..	1,70,000

(Schedule.)

1	2	3		
		Sums not exceeding		
Demand Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(b) Rural Development</b>			
59	2501—Special Programmes for Rural Development. . .	1,19,38,000	..	1,19,38,000
60	2505—Rural Employment . .	155,62,00,000	..	155,62,00,000
62	2415—Other Rural Development Programmes (Panchayati Raj). . .	7,68,60,000	..	7,68,60,000
63	2515—Other Rural Development Programmes (Community Development). . .	2,62,55,000	..	2,62,55,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>F—Loans and Advances</b>			
64	6551—Loans for Hill Areas . .	10,00,000	..	10,00,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(d) Irrigation and Flood Control</b>			
66	2701—Major and Medium Irrigation . .	23,30,54,000	..	23,30,54,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(d) Capital Account of Irrigation and Flood Control</b>			
67	4702—Capital Outlay on Minor Irrigation. . .	75,90,000	..	75,90,000
	4705—Capital Outlay on Command Area Development. . .	30,00,000	..	30,00,000
	Total . .	1,05,90,000	..	1,05,90,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(d) Irrigation and Flood Control</b>			
68	2711—Flood Control ..	4,95,20,000	..	4,95,20,000
	<b>(e) Energy</b>			
69	2801—Power ..	33,69,00,000	..	33,69,00,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(f) Industry and Minerals</b>			
	2851—Village and Small Industries (Excluding Public Undertakings). ..	2,14,10,000	..	2,14,10,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(f) Capital Account of Industry and Minerals</b>			
73	4851—Capital Outlay on Village and Small Industries (Excluding Public Undertakings). ..	7,20,000	..	7,20,000
	<b>F—Loans and Advances</b>			
	6851—Loans for Village and Small Industries (Excluding Public Undertakings). ..	18,00,000	..	18,00,000
	6860—Loans for Consumer Industries (Village and Small Industries). ..	50,00,000	..	50,00,000
	Total ..	2,89,30,000	..	2,89,30,000

(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(f) Industry and Minerals</b>			
74	2852—Industries (Closed and Sick Industries). ..	5,97,40,000	..	5,97,40,000
75	2852—Industries (Excluding Public Undertakings and Closed and Sick Industries and Foods and Beverages). ..	1,78,57,000	..	1,78,57,000
76	2853—Non-Ferrous Mining and Metallurgical Industries. ..	16,90,000	..	16,90,000
	<b>(g) Transport</b>			
77	3051—Ports and Lighthouses ..	18,53,000	..	18,53,000
78	3053—Civil Aviation ..	1,30,000	..	1,30,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(g) Transport</b>			
79	3054—Roads and Bridges ..	15,88,000	9,48,631	25,36,631
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(g) Capital Account of Transport</b>			
79	5054—Capital Outlay on Roads and Bridges. ..	49,47,87,000	6,44,042	49,54,31,042
	<b>Total</b> ..	49,63,75,000	15,92,673	49,79,67,673

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(Schedule.)

1 Demand Number/ Serial Number.	2 Services and purposes.	3 Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(g) Transport</b>			
80	3055—Road Transport . .	9,18,08,000	..	9,18,08,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>F—Loans and Advances</b>			
	7055—Loans for Road Transport . .	1,72,80,000	..	1,72,80,000
	Total . .	10,90,88,000	..	10,90,88,000
	<b>C—Economic Services</b>			
	<b>(g) Transport</b>			
	<b>F—Loans and Advances</b>			
81	7075—Loans for Other Transport Services. . .	2,53,00,000	..	2,53,00,000
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(i) Science, Technology and Environment</b>			
82	3425—Other Scientific Research . .	2,31,000	..	2,31,000
	<b>(j) General Economic Services</b>			
83	3451—Secretariat—Economic Services. .	4,15,05,000	..	4,15,05,000



(Schedule.)

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>REVENUE ACCOUNT</b>			
	<b>C—Economic Services</b>			
	<b>(j) General Economic Services</b>			
86	3456—Civil Supplies ..	54,20,000	..	54,20,000
	<b>REVENUE ACCOUNT</b>			
	<b>B—Social Services</b>			
	<b>(c) Water Supply, Sanitation, Housing and Urban Development</b>			
89	2215—Water Supply and Sanitation (Prevention of Air and Water Pollution). ..	1,43,00,000	..	1,43,00,000
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(a) Capital Account of Agricultural and Allied Activities</b>			
92	4858—Capital Outlay on Engineering Industries (Public Undertakings). ..	1,50,00,000	..	1,50,00,000
	4860—Capital Outlay on Consumer Industries (Public Undertakings). ..	14,00,000	..	14,00,000
	<b>F—Loans and Advances</b>			
	6858—Loans for Engineering Industries (Public Undertakings). ..	..	1,45,00,000	1,45,00,000
	Total ..	1,64,00,000	1,45,00,000	3,09,00,000

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1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	<b>Capital Expenditure Outside the Revenue Account</b>			
	<b>C—Capital Account of Economic Services</b>			
	<b>(f) Capital Account of Industries and Minerals</b>			
93	4885—Other Capital Outlay on Industries and Minerals (Excluding Public Undertakings). . .	50,00,000	..	50,00,000
	<b>F—Loans and Advances</b>			
95	6857—Loans for Chemical and Pharmaceutical Industries (Excluding Public Undertakings and Closed and Sick Industries). . .	5,00,000	..	5,00,000
	<b>Grand Total . .</b>	<b>870,96,76,000</b>	<b>54,86,61,461</b>	<b>925,83,37,461</b>